

| Annexure 7 | | | | | | | | | | | | | |
|---|---|------------|---------------------------|----------------------|----------------------------|-----------------|------------------------|--------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|
| Name of the Corporate Debtor: Consumer Marketing (India) Private Limited ; Date of commencement of CIRP : 11.10.2023 ; List of creditors as on: 24.07.2025; | | | | | | | | | | | | | |
| List of operational creditors (Government dues) | | | | | | | | | | | | | |
| (Amount in Rs.) | | | | | | | | | | | | | |
| Sr. No. | Details of claimant | | Details of claim received | | Details of claims admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Department of Goods and Sertvice Tax, Government of Maharashtra | Yes | 05.12.2023 | 8,460,823.00 | 8,460,823.00 | Unsecured | No | NA | NA | NA | NIL | NIL | |
| 2 | Department of Goods and Sertvice Tax, Government of Maharashtra | Yes | 20.02.2024 | 37,004,107.00 | 37,004,107.00 | Unsecured | No | NA | NA | NA | NIL | NIL | |
| 3 | Department of Goods and Sertvice Tax, Government of Maharashtra | Yes | 05.12.2023 | 23,797,311.00 | 23,797,311.00 | Unsecured | No | NA | NA | NA | NIL | NIL | |
| 4 | Employees Provident Fund Organisation | Yes | 03.02.2025 | 10,230,878.00 | 10,230,878.00 | Unsecured | No | NA | NA | NA | NIL | NIL | |
| | TOTAL | | | 79,493,119.00 | 79,493,119.00 | | | | | | | | |